

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3278  
ANSWERED ON:16.03.2011  
IAS AND IPS IN PSUS  
Vasava Shri Mansukhbhai D.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether several IAS and IPS officers are working in various Public Sector Undertakings on deputation;
- (b) if so, the details thereof;
- (c) whether the deputation of IAS and IPS Officers in the PSU's has deprived the PSUs of the services of highly qualified experts who have specialized knowledge; and
- (d) if so, the steps taken by the Government to appoint only those persons who have specialized knowledge required for the functioning of a PSU?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a): Yes, Madam.

(b): The data relating to appointment of IAS/IPS officers in the Central Public Sector Undertakings on deputation basis as Chief Vigilance Officers and Adviser/Executive Director, Security as available on 14.3.2011 is enclosed as Annexure-I. However, in case of other appointments the information is not centrally maintained.

(c) & (d): The IAS and IPS officers are permitted to join the Central Public Sector Undertakings on immediate absorption basis. Deputation to CPSEs is permitted only in exceptional cases and the option of filling up of the post on deputation is to be used as exception when all other avenues are exhausted. However, deputation has been permitted in CPSEs in certain cases such as :

(i) posts of Chief Executives and Regional Zonal Chief of CPSEs etc., which require continuous liaison and co-ordination with the State Governments and where the expertise acquired in the State Government is needed for organizational efficiency;

(ii) CVOs; and

(iii) Chief Security Officers.

**ANNEXURE-I**

STATEMENT IN REPLY TO PART (B) OF UNSTARRED QUESTION NO. 3278 FOR ANSWER ON 16.3.2011 ASKED BY SHRI MANSUKH BHAI D. VASAVA REGARDING IAS AND IPS IN PSUs

Details of IAS and IPS officers working in various Public Sector Undertakings on deputation as on 14.3.2011

Appointed as    IAS    IPS

Chief Vigilance Officers 34    14

